

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
.....Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 18 JUL 1988

APPLICATION NO 922 /88 (F)

W.P.No. _____

APPLICANT

Vs

RESPONDENTS

Shri A. Dhanarej

To

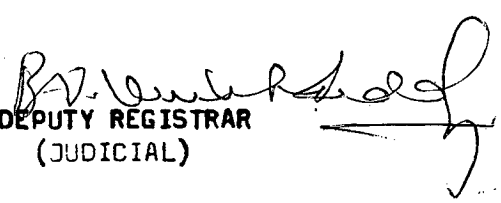
The Divisional Electrical Engineer,
Southern Railway, Mysore & 2 Ors

- | | |
|--|---|
| <p>1. Shri A. Dhanarej
Electric Fitter, H.S. II
Electrical Branch
Southern Railway
Mysore</p> <p>2. Shri T.N. Raghupathy
Advocate
No. 65-68, 'Krishnavasa'
1st Floor, 1st Main Road
Seshadripuram
Bangalore - 560 020</p> <p>3. The Divisional Electrical Engineer
Southern Railway
Mysore</p> | <p>4. The Assistant Electrical Engineer/
Enquiry Authority
Southern Railway
Mysore</p> <p>5. The Secretary
Ministry of Railways
Rail Bhavan
New Delhi - 110 001</p> <p>6. Shri A.N. Venugopal
Advocate
No. 12, 2nd Floor
SSB Mutt Building
Tank Bund Road
Bangalore - 560 009</p> |
|--|---|

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCHPlease find enclosed herewith the copy of ORDER/~~STAX~~/~~INTERIM ORDER~~ passed by this Tribunal in the above said application

on 14-7-88.

Encl: as above.


 DEPUTY REGISTRAR
 (JUDICIAL)

9c

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

922/88

A Dhanaraj

V/s The Divisional Electrical Engineer,
Order Sheet (contd) Southern Rly, Mysore & 2 Ors

T.N. Raghupathy

A.N. Vanugopal

Date	Office Notes	Orders of Tribunal
4.7.88		<p><u>KSPVC/LHARM</u></p> <p><u>ORDER</u></p> <p>Applicant and his learned Shri T.N. Raghupathy present. Shri Raghupathy files a Memo praying permission to withdraw this application for reasons stated in the Memo. Permission sought for is granted. Application is rejected as withdrawn for the reasons stated in the Memo.</p> <p>Sd/- (K.S.PUTTASWAMY) VICE CHAIRMAN 14.7.1988</p> <p>Sd/- (L.H.A.REGD) MEMBER(A) 14.7.1988</p> <p>TRUE COPY</p> <p><i>[Signature]</i> DEPUTY REGISTRAR (JD) CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>

